Central Administrative Tribunal Principal Bench

CP No.196/2018 in OA No.3010/2017

New Delhi, this the 6th day of July, 2018

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. A.K. Bishnoi, Member (A)

Gaurav Chaturvedi S/o Sh. Ashok Chaturvedi Assistant Section Officer R/o Flat No.A-302, Brindawan Garden Plot No.10, Sector-12 Dwarka, New Delhi-110075.

..Applicant

(By: Applicant in person)

Versus

- 1. Shri Puneet Goel, Commissioner South Delhi Municipal Corporation 9th Floor, Civic Centre, JLN Marg New Delhi-110002.
- Shri Madhup Vyas, Commissioner North DMC
 Dr. S.P. Mukherjee Civic Cente 4th Floor, J.L. Marg New Delhi.

...Respondents

(By Advocates: Shri R.K. Jain and Shri Amit Sinha)

ORDER (ORAL)

Justice L. Narasimha Reddy:-

In OA No.3010/2017, this Tribunal passed the Order on 22.01.2018 directing the respondents herein to pass orders in the disciplinary proceedings within a stipulated time.

- 2. This Contempt Petition is filed alleging that the respondents did not comply with the directions passed by this Tribunal.
- 3. Today, the respondents have filed a copy of order dated 04.07.2018 passed in the disciplinary proceedings whereby the Order in the OA stands complied with. Accordingly, the Contempt Petition is closed.

(A.K. Bishnoi) Member (A) (Justice L. Narasimha Reddy) Chairman

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